

मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में उन स्थानों के नाम क्या हैं जिनमें वर्ष 1981, 1982, 1983 और 1984 के दौरान राष्ट्रीय ध्वज और संविधान के प्रति अवमानना दिखाई गई है और इस सम्बन्ध में अन्य ब्यौरा क्या है ; और

(ख) इस प्रकार के अपराधों के लिए सरकार द्वारा कितने व्यक्तियों पर मुकदमा चलाया गया है और उनके क्या परिणाम प्राप्त हुए हैं ?

गृह मंत्रालय में राज्य मंत्री (श्रीमती राम-दुलारी सिन्हा) : (क) और (ख) राज्य सरकारों और संघ शासित क्षेत्र प्रशासनों से तथ्य मालूम किए जा रहे हैं और सभा पटल पर रख दिए जाएंगे ।

#### Cases Pending in SC/ST Commissioner's Office

6333. SHRI DOONGAR SINGH : Will the Minister of HOME AFFAIRS be pleased to state the number of cases pending in the SC/ST Commissioner's Office for the last more than 10 years wherein the concerned departments or organisations have not settled the grievances in spite of repeated follow up actions from the SC/ST Commissioner's Office ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : There are two such cases pending in the office of the Commissioner for Scheduled Castes and Scheduled Tribes.

#### Below Standard Ambassador Car

6334. SHRI A.C. DAS : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are aware that the diesel Ambassador Car manufactured by Hindustan Motors, is below standard with many defects ;

(b) if so, action Government propose to take against the firm ; and

(c) whether Government propose to give compensation to the owners of the diesel Ambassador cars who have purchased them ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) : (a) A few cases of unsatisfactory performance of diesel cars manufactured by Hindustan Motors came to Government's notice ;

(b) The issue was referred to the manufacturers who have advised that these defects have mainly arisen on some cars due to lack of proper maintenance by the users. However, in some cases, as a measure of goodwill the company has taken action to rectify these defects.

(c) No, Sir.

#### Influx of Promoters of Trade in Delhi

6335. SHRI S.A. DORAI SEBASTIAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that sales tax rate is the lowest in the Union Territory of Delhi which leads to heavy influx of promoters of trade from the adjacent States into Delhi ; and

(b) the steps proposed to be taken to contain such influx into Delhi from the neighbouring States ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) and (b). Sales Tax is a State subject of taxation under the Constitution. The rates of Sales Tax vary from state to state depending upon economic conditions, need for raising resources and necessity to meet particular situation etc. According to Delhi Administration rates of Sales Tax on some of the commodities in the Union Territory of Delhi are somewhat lower and higher in respect of some other items in comparison with the rates in the neighbouring States. There are no indications to the effect that the disparity in rates of Sales Tax on different commodities has led to any influx of promoters of trade in Delhi from the